

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 158 OF 2016**

Dated: 16<sup>th</sup> September, 2016

In the matter of:

Lafarge India Ltd.

...

Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...

Respondent(s)

**ORDER**

The Court could not assemble on 15.09.2016 due to fire in the building.  
As agreed by the parties list the matter on **16/11/2016**.

Court Master